GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA STARRED QUESTION NO. 185 TO BE ANSWERED ON THE 29TH JULY, 2016 CENTRALLY SPONSORED HEALTH SCHEMES

†*185. SHRI ANOOP MISHRA: SHRI SHARAD TRIPATHI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of Centrally sponsored health schemes/programmes under implementation along with funds allocated and utilised during the last three years, State/UT-wise;
- (b) whether the Government has constituted any Committee and/or associated people's representatives to oversee and monitor implementation of these health schemes/programmes and if so, the details thereof;
- (c) whether the Government has received any proposals from the States/UTs to increase the allocation of funds under the above schemes for expanding its reach to the remote and backward areas; and
- (d) if so, the details thereof along with the action taken by the Government thereon?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) to (d): A statement is laid on the Table of the House

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 185* FOR 29TH JULY, 2016

(a) & (b) National Health Mission is the flagship Centrally Sponsored Health Programme of the Ministry under which state-wise funds are allocated.

NHM comprises two sub-missions viz. National Rural Health Mission and National Urban Health Mission. Under NHM, the technical and financial support is given to States /UTs to strengthen their health care systems so as to provide universal access to equitable, affordable and quality healthcare services.

It comprises five major flexible pools viz. NRHM-RCH Flexible Pool, NUHM Flexible Pool, Flexible Pool for Communicable Disease and Flexible Pool for Non-communicable Diseases and Infrastructure Maintenance.

Status of funds allocated, released and utilised during the last three years, State/UT-wise is at Annexure.

The Government has constituted following Committees under the NHM that involve people's representatives to oversee and monitor the implementation at different levels:

- District Level Vigilance & Monitoring Committee (DLVMC) / City Level Vigilance & Monitoring Committee (CLVMC) under the Chairmanship of Member of Parliament have been constituted to monitor the progress of implementation of National Health Mission. The Order of nomination of chairpersons and Guidelines of D/CLVMCs are available at the URL-http://nhm.gov.in/monitoring/district-level-vigilance-monitoring-committee.html. As on 31.03.2016, a total of 645 DLVMCs had been constituted.
- Rogi Kalyan Samiti (RKS) /Hospital management Committee (HMC) is set up at all the Public Health Facilities from Primary Health Centre (PHC) level and upwards, and it acts as a group of trustees for the hospital to manage the affairs of the hospital. It consists of members from local Panchayati Raj Institutions (PRIs), NGOs, local elected representatives and

officials from Government sector who are responsible for proper functioning and management of the public health facility. 29,111 RKSs were functional as on 31st March, 2016.

• Village Health, Sanitation and Nutrition Committee (VHSNC) have been constituted to monitor the services provided by the Anganwadi Worker (AWW), the ASHA, and the sub-centre. The VHSNC acts as a subcommittee or Standing Committee of the Gram Panchayat and its composition is elected Gram Panchayat members, ASHAs, ANM, AWWs, school teachers provided they are resident in the village, community based organizations, service users etc. 508,169 VHNSCs were functional as on 31st March, 2016.

Apart from above, there is the Mission Steering Group (MSG) chaired by the Union Minister of Health & Family Welfare at the national level, State Health Mission chaired by the Chief Minister at the state level, and District Health Mission chaired by the Chairperson, ZilaParishad at the district level. These institutions provide broad policy direction to the Mission and exercise the programme and governance oversight at the National, State and District levels.

Besides the National Health Mission, the Ministry also implements few other Centrally Sponsored Health Schemes viz., Rashtriya Swasthya Bima Yojana (RSBY), Human Resources for Health and Medical Education and Tertiary Care Programmes. However, under these schemes / programmes, no Statewise resources are allocated.

(c) & (d): Most of the States/UTs have asked for increase in allocation of funds under the NHM to improve health care facilities. The Government has examined the proposals and accorded the approvals based on the resource envelope of each State/UT and funds available under the programme.

A Statement Showing State/UT wise Allocation, Release and Expenditure under NHM from the F.Y 2013-14 to 2015-16

Rs. in crore

	States	2013-14			2014-15			2015-16		
Sl. No.		Allocation	Release	Exp	Allocatio n	Release	Exp	Allocation	Release	Exp
1	Andaman & Nicobar	22.92	20.06	20.12	29.22	22.26	24.22	29.21	27.26	11 47
1	Islands Andhra Pradesh	23.83 1184.24	29.06	29.12 1044.81	28.22	23.36	24.33 902.91	28.21 616.23	37.26 642.89	11.47
3	Arunachal Pradesh	86.31	878.73 78.60	92.03	707.15 185.65	519.73 139.41	69.50	160.01	161.65	146.27
4	Assam	1214.83	1077.81	956.89	1095.38	877.13	915.88	941.29	970.84	1186.01
5	Bihar	1487.65	1110.32	1480.68	1292.13	1148.32	1427.40	1108.61	1139.28	1396.03
6	Chandigarh	18.53	11.46	14.42	19.40	12.15	15.26	14.24	23.88	20.98
7	Chattisgarh	500.72	355.98	805.50	555.66	500.41	716.04	479.38	410.80	758.28
8	Dadra & Nagar Haveli	8.73	9.23	9.83	13.99	8.40	8.56	11.37	14.37	15.54
9	Daman & Diu	6.48	6.50	8.40	9.69	6.91	7.67	9.11	10.53	15.69
10	Delhi Delhi	211.46	129.78	132.59	192.59	154.04	222.64	142.81	163.80	137.29
11	Goa	27.12	19.35	30.58	27.63	26.03	29.50	19.41	16.77	24.92
12	Gujarat	833.94	833.72	977.48	858.47	832.86	873.66	677.65	693.78	1272.42
13	Haryana	313.57	315.94	423.79	317.42	273.60	438.18	249.33	291.96	493.23
14	Himachal Pradesh	225.95	205.29	158.60	232.00	185.84	306.92	197.92	246.49	239.80
15	Jammu & Kashmir	433.87	395.10	391.10	435.17	335.51	393.29	368.00	367.89	420.94
16	Jharkhand	582.97	396.38	521.49	563.92	359.62	372.01	493.37	395.15	590.18
17	Karnataka	814.17	611.11	812.56	834.09	697.24	858.18	706.09	740.35	1141.61
18	Kerala	424.15	360.98	673.07	373.58	521.99	509.83	305.87	304.14	545.70
19	Lakshadweep	3.61	3.20	2.28	5.89	5.08	1.36	4.28	5.69	2.72
20	Madhya Pradesh	1141.03	865.94	1583.60	1250.17	1162.50	1738.02	1085.37	1131.10	2046.60
21	Maharashtra	1520.71	1218.51	1806.86	1536.58	1431.76	1834.40	1282.31	1085.92	1734.44
22	Manipur	127.75	88.93	74.57	144.97	128.81	86.91	118.53	112.14	105.51
23	Meghalaya	139.24	125.51	71.53	160.21	104.13	70.72	131.00	100.60	133.55
24	Mizoram	86.20	77.43	91.89	116.53	103.28	93.29	97.87	93.51	172.38
25	Nagaland	114.42	99.73	90.40	131.26	114.92	63.04	108.75	104.21	81.05
26	Orissa	678.99	604.20	901.65	730.09	667.16	944.10	624.71	644.52	1205.77
27	Puducherry	21.29	18.10	25.43	25.46	22.56	23.35	17.77	18.61	21.77
28	Punjab	362.38	333.47	437.57	351.89	379.35	460.59	284.75	295.19	619.01
29	Rajasthan	1091.20	922.93	1457.06	1238.11	1115.96	1722.69	1069.38	1284.66	1799.11
30	Sikkim	42.32	45.91	44.82	51.42	51.60	41.36	45.86	41.00	50.71
31	Tamil Nadu	1020.75	906.24	1430.28	968.18	952.75	2248.06	794.38	1093.22	1633.37
32	Tripura	165.43	140.15	101.93	161.75	123.11	130.15	139.08	135.24	118.77
33	Uttar Pradesh	3584.98	3024.60	2924.38	2650.25	2431.06	3671.26	2299.49	2862.23	4451.78
34	Uttarakhand	310.55	245.25	255.28	308.10	270.55	324.42	256.60	276.38	335.95
35	West Bengal	1179.64	948.51	1271.71	1053.27	1058.62	1196.78	883.49	957.92	1411.61
36	Telangana	0.00	0.00	0.00	506.45	378.72	334.68	440.58	436.38	505.55
	Sub Total	19989.01	16493.93	21134.19	19132.72	17124.48	23076.94	16213.09	17310.34	25936.17
37	Arrears of Infrastructure Maintenance				1089.28*			1100**		
	Total	19989.01	16493.93	21134.19	20222.00	17124.48	23076.94	17313.09	17310.34	25936.17

Note:

- 1. Allocation is per Original outlay/B.E.
- 2. The above Releases relate to Central Govt. Grants & do not include state share contribution.
- 3. Expenditure includes expenditure against central Release, state release & unspent balances at the beginning of the year.
- 4. The arrears under Infrastructure Maintenance were paid to the following States/UTs during the FY 2014-15 and 2015-16:
- * F.Y. 2014-15: Bihar, Chhattisgarh, Goa, Gujarat, Haryana, Himachal Pradesh, Kerala, Madhya Pradesh, Maharashtra, Odisha, Punjab, Tamil Nadu, Uttar Pradesh, Uttarakhand, West Bengal, Assam, Tripura and Puducherry
- ** F.Y. 2015-16: Andhra Pradesh, Bihar, Haryana, Himachal Pradesh, Karnataka, Odisha, Rajasthan, Tamil Nadu, Uttar Pradesh, Uttarakhand, West Bengal, and Assam.